

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.209 – IA 731 of 2021
In
CP(IB) 248 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nimesh Shah Proprietor of Western Pharma
V/s
Osaka Pharmaceuticals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Mayur Jugtawat, Adv.
For the Respondent : Mr. Rohit Bhagat, Adv. (Directors)
: Mr. Nipun Singhvi, Adv. R-1

ORDER

IA 731 of 2021

Due to paucity of time, matter could not be taken up.

List for hearing on 09.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**